

**GOVERNMENT OF INDIA  
LABOUR AND EMPLOYMENT  
LOK SABHA**

UNSTARRED QUESTION NO:5489  
ANSWERED ON:13.12.2010  
BRICK KILN LABOUR LAW  
Rajaram Shri Wakchaure Bhausahab

**Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:**

- (a) whether the Government proposes to enact separate brick kiln labour law replacing dozens of prevailing labour laws for them;
- (b) whether the Union Government has received requests from the All India Brick and Tile Manufacturers Federation in this regard;
- (c) if so, the details thereof; and
- (d) the action taken or proposed to be taken by the Government in this regard?

**Answer**

MINISTER OF STATE FOR LABOUR AND EMPLOYMENT(SHRI HARISH RAWAT)

- (a): There is no proposal at present for formulation of separate law for brick kiln workers.
- (b) & (c): A representation requesting for setting up a committee to examine enactment of separate law for brick kiln labourers was received from All India Brick and Tile Manufacturers Federation.
- (d): With a view to providing social security to unorganised workers, including brick kiln workers, the Government has enacted the Unorganised Workers' Social Security Act, 2008. The brick kiln workers will also benefit from the schemes formulated thereunder.